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Title: Regarding the overpricing of tractor and other agricultural machineries in the country.

**SHRI G.M. SIDDESHWAR (DAVANAGERE):** Sir, I would like to draw the attention of the hon. Minister of Agriculture and Farmers Welfare, through you, to the need to pass a Government order to avoid overpricing of tractors and agricultural machineries. While the car manufacturers are displaying the MRP on their own websites, the same criteria should apply to tractor manufacturers also so that the farmers will get to know the price of the tractors easily. Hence, it may be made mandatory for all the tractor and agricultural machinery manufacturing companies like power tillers, combined harvesters, rotavators and paddy planters, etc., to publish the selling price, the MRP, of all models of tractors and agricultural machineries in their own websites as well as in the farmers' portal transparently. The Government Department concerned should do a cross-check of the MRPs of the tractor and the agricultural machineries at the dealership point and strict action should be taken if there is any violation of rules and regulations. Violation of MRP is a big crime. The Government should investigate it thoroughly and take action against the tractor and agricultural machinery manufacturing companies as per the law under the Consumer Protection Act.

Hence, I urge upon the Union Government to pass a Government order to avoid overpricing of tractor and other agricultural machineries so that the farmers are greatly benefited. Thank you, Sir.

**माननीय अध्यक्ष :** कुँवर पुष्पेन्द्र सिंह चन्देल, श्री उन्मेश भैयासाहेब पाटिल और श्री एस.सी. उदासी को श्री जी. एम. सिद्धेश्वर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

श्री हनुमान बेनीवाल जी - उपस्थित नहीं ।

श्री हरीश द्विवेदी ।